

12.05 hrs.

**COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED  
TRIBES**

[English]

*Eleventh Report*

SHRI K.D. SULTANPURI (Simla) : I beg to present the Eleventh Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Welfare—Atrocities on Scheduled Castes and Scheduled Tribes.

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**BUSINESS OF THE HOUSE**

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND TOURISM (SHRI  
H.K.L. BHAGAT) : With your permis-  
sion, Sir, I rise to announce that Govern-  
ment Business in this House during the  
week commencing 28th April, 1986, will  
consist of :

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :
  - (a) The Tea (Amendment) Bill, 1986.
  - (b) The Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Bill, 1986.
  - (c) The Muslim Women (Protection of Rights on Divorce) Bill, 1986.
  - (d) The Coal Mines Labour Welfare Fund (Repeal) Bill, 1986.
  - (e) The Delhi Apartments Ownership Bill, 1986.

- (3) Discussion on the Resolution seeking approval of the draft Ministers' (Allowances, Medical Treatment and Other Privileges) Amendment Rules, 1986.

SHRI SOMNATH RATH (Aska) : Our esteemed Prime Minister has suggested a five-point action to strengthen the functioning of the Public Service Commissions. There is need for sufficient delegation of financial and administrative powers on the lines of the Union Public Service Commission taking greater recourse to modern aids, including computerization and ensuring that Commissions were staffed at all levels by persons of proven integrity and institutionalization in all sections, by associating sufficient number of experts. I suggest that the State Governments should be asked to take care to notify the right number of vacancies in advance, and scrupulously resist the temptation of asking for supplementary lists later. It would be better if the Commissions could evolve their own internal review of methods and techniques, and also inter-act regularly with experts and consultants in related fields ; and selection of candidates should not be delayed. The composition of the Commission should be such as to command the confidence of all sections and communities.

SHRI S.G. GHOLAP (Thane) : The following matter may be included in the Government Business for the next work.

Government of India has accepted a scheme to supply wheat free of cost to State Government to distribute to the labours under the RLEGP and NREP labours only.

The Government of Maharashtra has its own ambitious programme of Employment Guarantee Scheme to provide work to every adult who is in need of work and demands work. The scheme is in operation since 1972 and has tremendously spread all over the State generating on an average about 17 to 18 crore mandays (which is about 5 times the mandays generated under central scheme) for